

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00077/2017

IN

REVIEW APPLICATION NO.170/00066/2017

IN

ORIGINAL APPLICATION NO.170/00240/2015

DATED THIS THE 31ST DAY OF DECEMBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Bharathi Jalawadi
W/o Late Balachandra Jalawadi,
Aged about 45 years,
57, Sapthagiri,
MCTC Layout, 1 st Stage,
Basaveshwaranagar,
Bangalore-560 079, Karnataka.

.....Petitioner

(By Advocate Shri N. Obalappa)

Vs.

1. Shri Ajay Mittal, Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. Shri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower 'C' Mandi House,
Copernicus Marg,
New Delhi – 110 001.

3. Shri F. Sheheryar,
Director General, All India Radio,
Akashvani Bhavan,
Parliament Street,
New Delhi – 110 001.

4. Shri A. Hanumant,
The Dy. Director General (E),
All India Radio, Rajbhavan Road,
Bangalore – 560 001.

....Respondents

(By Shri Vishnu Bhat, Counsel for Respondents)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Both counsels submit that the matter is under process for compliance. Therefore, this CP need not be kept on record. The CP is therefore dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00077/2017

Annexure C1 : Copy of Hon'ble CAT order dated 15.09.2015.

Annexure C2 : Copy of Hon'ble CAT order dated 13.06.2017.

Annexure C3 : Copy of Applicant's representation dated 04.07.2017.

Annexures referred in MA No. 170/00836/2019

Annexure MA1 : Copy of the order dated 25.09.2018 in RA No. 66/2016

Annexure MA2 : Copy of the order dated 22.01.2019 in CP No. 77/2017

Annexure MA3 : Copy of the order dated 11.10.2019 in WP No. 50172/2018

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